

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : Ivn.P/4(Che)/2021 In MA/708/2020
In
PETITION NUMBER : IBA/1424/2019
NAME OF THE PETITIONER : Asset Reconstruction Company (India) Pvt Ltd
NAME OF THE RESPONDENTS : State Bank Of India & Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Cibi Vishnu for the Applicant is present. Ld. Counsel
Mr. M.L. Ganesh undertakes to file vakalat on behalf of the Respondent.

The Applicant is directed to serve copy of the application on the Respondent.

List the matter on **14.07.2021** for counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS